

Item No. 2 to 6:

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

(Through Video Conference)

Original Application No. 26 of 2013 (SZ)

With

Original Application No. 27 of 2013 (SZ)

With

Original Application No. 28 of 2013 (SZ)

With

Appeal No. 51 of 2012 (SZ)

With

Appeal No. 86 of 2017 (SZ)

IN THE MATTER OF:

Janajagrithi Samithi

... Applicant(s)

Versus

The Union of India and Ors.

...Respondent(s)

With

CSI St. Luke's Church

... Applicant(s)

Versus

The Union of India and Ors.

...Respondent(s)

With

Ballibettu Alide Deasthana,
Yellur and others.

... Applicant(s)

Versus

The Union of India and Ors. ...Respondent(s)

With

Janajagrithi Samithi ... Appellant(s)

Versus

The Union of India and Ors. ...Respondent(s)

With

Janajagrithi Samithi ... Appellant(s)

Versus

The Union of India and Ors. ...Respondent(s)

Date of hearing: 04.04.2022.

CORAM:

HON'BLE Mr. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

HON'BLE Dr. VIJAY KULKARNI, EXPERT MEMEBR

Original Application No. 26 of 2013

For Applicant (s):

Mr. A. Yogeshwaran

For Respondent(s):

Smt. M. Sumathi for R1

Mr. Rajath Jonathan Shaw represented

Mr. Darpan for R2

Ms. Ojas Sivakumar represented

Mr. M.R. Gokul Krishnan for R3

Mr. Vijay Narayanan, Senior Counsel along with

Mr. P.N. Rajeshwara for R5

Mr. Thirunavukarasu for CPCB.

Original Application No. 27 of 2013

For Applicant(s): Mr. A. Yogeshwaran
For Respondent(s): Smt. M. Sumathi for R1
Mr. Rajath Jonathan Shaw represented
Mr. Darpan for R2
Ms. Ojas Sivakumar represented
Mr. M.R. Gokul Krishnan for R3
Mr. Vijay Narayanan, Senior Counsel along with
Mr. P.N. Rajeshwara for R5

Original Application No. 28 of 2013

For Applicant(s): Mr. A. Yogeshwaran
For Respondent(s): Smt. M. Sumathi for R1
Mr. Rajath Jonathan Shaw represented
Mr. Darpan for R2 and R7
Ms. Ojas Sivakumar represented
Mr. M.R. Gokul Krishnan for R3
Mr. Vijay Narayanan, Senior Counsel along with
Mr. P.N. Rajeshwara for R5

Appeal No. 51 of 2012

For Appellant(s): Mr. A. Yogeshwaran
For Respondent(s): Smt. M. Sumathi for R1
Mr. Rajath Jonathan Shaw represented
Mr. Darpan for R2 and R7
Ms. Ojas Sivakumar represented
Mr. M.R. Gokul Krishnan for R3
Mr. Vijay Narayanan, Senior Counsel along with
Mr. P.N. Rajeshwara for R5

Appeal No. 86 of 2017

For Appellant(s):

Mr. A. Yogeshwaran

For Respondent(s):

Mr. Surya Prabhu represented

Mr. G.M. Syed Nurullah Sheriff for R1

Mr. Rajath Jonathan Shaw represented

Mr. Darpan for R2 and R4

Ms. Ojas Sivakumar represented

Mr. M.R. Gokul Krishnan for R3

Mr. Vijay Narayanan, Senior Counsel along with

Mr. P.N. Rajeshwara for R5

ORDER

1. As per order dated 07.02.2022, the above case has been adjourned to 15.03.2022 for consideration of further report, objections (if any) to the Environmental Carrying Capacity Study and also for consideration of further report. Thereafter, the matter has been adjourned to today by notification dated 15.03.2022.
2. We have received the Joint Committee report.
3. The applicant had filed their objection in the form of memo.
4. The project proponent also filed their objections to the carrying capacity report.
5. Heard the counsel appearing for the applicant and the counsel appearing for the respondents including the project proponent.

6. Mr. Santhosh Kumar Singh, Head – Adani Energy Sustainability Group at Adani Power was also present to explain the project activities and also the steps taken by them to curtail pollution and also answered the lacunas in the carrying capacity report as well as in the Joint Committee report.
7. The parties are directed to file their written submissions (if any) within ten (10) days.
8. Heard. Judgment Reserved.

.....SD/....J.M.
(Justice K. Ramakrishnan)

Sd/-

.....E.M.
(Dr. Satyagopal Korlapati)

.....E.M.
(Dr. Vijay Kulkarni)

O.A.No.26,27,28/2013 and
Appeal 51/2012, 86/2017
04.04.2022. Sr.

